

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated-Guwahati, the 30th July, 2015

No.HC.VII-348 (Pt.-I)/2012/3277A ### Hon'ble the High Court has been pleased to **exempt** Shri J.M. Barman, Chief Judicial Magistrate, Kokrajhar, from attending the training programme on "**Change Management and the Ubuntu OS**", to be held at **Nagaon and Lakhimpur on 22nd - 23rd August & 14th - 15th November, 2015**, respectively.

Further, Hon'ble the High Court has been pleased to nominate **Shri Satyajit Karmakar, Munsiff-Cum-Judicial Magistrate, 1st Class, Bijni, as Master Trainer, in place of Shri J.M. Barman** to impart training at **Nagaon and Lakhimpur** on the aforesaid dates.

No.HC.VII-348 (Pt.-I)/2012/3278A ### Hon'ble the High Court has been pleased to **exempt** Shri Nisanta Goswami, SDJM(M), Margherita, from attending the training programme on "**Change Management and the Ubuntu OS**", to be held at **Dibrugarh on 26th & 27th September, 2015**.

Further, Hon'ble the High Court has been pleased to nominate **Shri C. Chaturvedy, Research Officer, Judicial Academy, Assam, as Master Trainer in place of Shri Nisanta Goswami** to impart training at **Dibrugarh** on the aforesaid dates.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-348(Pt.-I)/2012/3279 - 3295A dated 30.07.2015

Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. No.HC.VII-348 (Pt.-I)/2012/2837A, dated 22nd June, 2015)
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Nagaon / Lakhimpur, North Lakhimpur / Tinsukia / Dibrugarh / Kokrajhar / Chirang, Kajaigaon.**

6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati
8. Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
9. Shri C. Chaturvedy, Research Officer, Judicial Academy, Assam
10. Shri Nisanta Goswami, Sub-Divisional Judicial Magistrate (M), Margherita
11. Shri Satyajit Karmakar, Munsiff-Cum-Judicial Magistrate, 1st Class, Bijni

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

12. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the official web site of Gauhati High Court immediately.*
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.
17. Office File.


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM